

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4566
ANSWERED ON:23.08.2001
CRUDE PIPELINE FOR BINA REFINERY
BALARAMA KRISHNA MURTHY KARNAM

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government of Gujarat are delaying the clearance for the crude pipeline for the Bina Refinery being set up by Bharat Petroleum Corporation Limited;
- (b) if so, the reasons therefor; and
- (c) the measures taken to sort out the points of difference at an early date?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b) Chief Conservator of Forests - Wildlife, Government of Gujarat had issued a letter dated 05.10.2000 restraining Bharat Oman Refineries Limited (BORL) from commencing / continuing / maintaining any work / activity in Marine National Park / Sanctuary near Vadinar in Jamnagar district of Gujarat until further orders. In this letter an interim judgement dated 14.02.2000 of the Supreme Court in Special Civil Application No.202/95 has been quoted.
- (c) The matter is being pursued with Ministry of Environment & Forests, Government of India and Government of Gujarat.